

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/3833/2020**

This the 27th day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Roheena Akhter (Aged-22years), D/o. Abdul Rahim Reshi, R/o Punch Ward  
245/VI Tehsil Pattan District, Baramulla

.....Applicant

(Advocate:- Mr. S.A. Hussain -Not Present)

**Versus**

1. State of Jammu & Kashmir through Commissioner/Secretary Department of Social Welfare, Civil Secretariat, Jammu/Srinagar and 5 ors..  
.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

This T.A. (TA No. 62/3833/2020) is referable to a SWP No. 1087 of 2011 and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*